

Replacing of Old Vessels

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*642. { Shri Yashpal Singh:
Shri Bhagwat Jha Azad:

Will the Minister of Transport be pleased to state:

(a) whether any proposals have been submitted by the National Shipping Board for the replacement of old vessels and for the removal of other disabilities in the matter of acquiring new vessels; and

(b) if so, the action proposed to be taken in the matter?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir.

(b) The recommendations made by the National Shipping Board are being implemented to the extent possible under present circumstances.

श्री यशपाल सिंह : क्या सरकार बतला सकती है कि इस वक्त कितने जहाज ऐसी हालत में हैं कि जिन को बदलने की जरूरत है ?

श्री राज बहादुर : इस पर समय समय पर ध्यान दिया जाता है इसके बारे में अन्दाजा लगाया गया है। इस में सब किस्म के जहाज इस प्रकार हैं जिनको बदलना है :

६ लाइनर, १ ट्रेम्प, कारगो कम पेंसिजर बैसिल्स ३, ये तो ओवरसीज़ के हैं, और कोस्टल ट्रेड के ये हैं :

कोलियर्स २६

जनरल कारगो कैरियर्स जो कि ३५०० जी आर टी से कम के हैं २५, टैंकर २

इन को अगली योजना काल के अन्त तक बदलना है ।

श्री यशपाल सिंह : क्या यह भी बतला सकते हैं कि इस काम में कुल कितना फारिन एक्सचेंज खर्च होगा ?

श्री राज बहादुर : वह तो उन जहाजों की कीमत पर निर्भर करेगा जो उनके रिप्लेसमेंट में लिये जायेंगे ।

Shri Narendra Singh Mahida: What is the total tonnage of these old vessels?

Shri Raj Bahadur: It would require some summing up.

Mr. Speaker: Some mathematics.

Ring Road, Delhi

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*644. { Shri Hukum Chand
Kachhavalaya:
Dr. L. M. Singhvi:
Shri Onkar Lal Berwa:

Will the Minister of Transport be pleased to state:

(a) when a decision was taken for providing road lights on the Ring Road in Delhi; and

(b) the reasons for delay in implementing the same?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the Lok Sabha.

Statement

(a) and (b). The Ring Road was constructed primarily for through traffic of fast motor vehicles which move by their own lights and it was, therefore, not intended to provide any lights on the road. However, in response to persistent demands from several quarters, it was decided in February, 1963 that the road should be lighted. The Delhi Administration who undertook to do the work, approached the Government of India for financial assistance to meet the cost of the work, estimated at Rs. 12 lakhs. As lighting is a civic amenity, the question whether the Government of India are legally responsible for the lighting of roads, had to be considered carefully. They are now advised that the responsibility for the provision of lights on the portions of the road lying within the jurisdictions

of the Delhi Municipal Corporation and the New Delhi Municipal Committee is that of the Government of India in the Ministry of Transport and that the Delhi Cantonment Board are responsible for lighting the portions of the road in their jurisdiction. The question of providing funds for the purpose is under consideration.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि सरकार रिंग रोड पर कितनी जल्दी रोशनी लगाने का विचार कर रही है, और इस में कितना खर्चा होगा ?

श्री राज बहादुर : जहाँ तक रोशनी लगाने का प्रश्न था, जैसा कि मैं ने अपने उत्तर में बताया, यह प्रश्न तै होना था कि इसका खर्चा कौन देगा। अब यह तै हो गया है कि मिनिस्ट्री आफ ट्रांसपोर्ट इसका खर्चा देगी। जैसे ही रुपया मिल जायेगा इसके बारे में काम शुरू किया जायेगा।

श्री हुकम चन्द कछवाय : क्या इस प्रकार की योजना और बड़े बड़े नगरों में कार्यान्वित करने का केन्द्र का विचार है ?

श्री राज बहादुर : अगर कहीं रिंग रोड बनेगी और वह नेशनल हाई वे होगी तो सरकार उस बारे में कुछ विचार करेगी।

श्री नवल प्रभाकर : क्या माननीय मंत्री जी बतलायेंगे कि जो ओवर ब्रिज बने हैं इस रिंग रोड पर वे काम करने लगे हैं ?

अध्यक्ष महोदय : यह तो रोशनी से ताल्लुक रखता है, इस में आप ओवर ब्रिज कैसे वे आये।

Centralised Seed Industry

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- *645. { **Shri P. R. Chakraverti:**
Shri Bibhuti Mishra:
Shri Kapur Singh:
Shri P. K. Deo:
Shri Narasimha Reddy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are seeking participation by foreign firms in the development of a centralised seed industry in the country;

(b) whether Government propose to exempt such enterprise from the requirements of the Land Ceilings Act; and

(c) the impact of the seed saturation programme initiated during the Second Five Year Plan on the production front?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) There is no proposal to develop a Centralised seed industry. However, a pamphlet entitled 'Prospects for Seed Industry in India' has been prepared and circulated to attract foreign companies who may be interested in collaboration with Indian farmers to build up a sound indigenous seed industry.

(b) This will be considered whenever this is necessary for technical reasons.

(c) Under the seed saturation programme, an area of 101.5 million acres has so far been brought under improved seeds.

Shri P. R. Chakraverti: Which are the foreign countries that have up till now offered to help India in this matter?

Shri Shahnawaz Khan: The countries which are at present assisting us actively in our agricultural operations are Russia, United States and West Germany. But for this particular project we are awaiting response from certain countries.

Shri P. R. Chakraverti: In consideration of the vital importance of having this industry on an organised basis, may I know whether the Government has allotted a special fund for it in the next Fourth Five Year Plan?

Shri Shahnawaz Khan: We are fully seized of the importance of